

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 3742
TO BE ANSWERED ON 18.12.2024

QUALITY OF PALM OIL

3742. SHRI BAIJAYANT PANDA:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware of the widespread use of palm oil in food products and if so, the details thereof;
- (b) whether any studies have been conducted on the health impacts of palm oil consumption and if so, the key findings thereof;
- (c) the measures taken by the Government to ensure quality, safety and proper labelling of palm oil in food products; and
- (d) whether the Government is considering initiatives to promote healthier and more sustainable alternatives to palm oil and if so, the details of such initiatives?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री बी.एल. वर्मा)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI B.L.VERMA)

(a) : Palm oil is a standardized product under Sub-regulation 2.2.1(19) of Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011.

Total availability/ estimated consumption of Palm Oil in the Country is given in **Annexure**.

(b) : As per Food Safety and Standards (Labelling and Display) Regulations, 2020 Food Business Operators shall comply with the following provisions:

- A specific name shall be used for ingredients in the list of ingredients:
Provided that for ingredients falling in the respective classes, the following class titles may be used, namely: -

S.No.	Name of the classes	Class title
1	Edible vegetable oil	Give name of the specific edible oil such as mustard oil, groundnut oil, etc.

- Every package of food shall carry name of the food which indicate the true nature of the food contained in the package, on the Front of Pack. Chapter-2 of the aforesaid regulation prescribes the 'Labelling of Pre-packaged Foods' and all the FBOs shall comply with the specified provisions.

(c) : Food Safety and Standards Authority of India FSSAI (through its regional offices) & State/UT Food Safety Authorities conduct regular surveillance, monitoring, inspection and sampling of food products. In cases, where the food samples are found non-conforming, penal actions are initiated against the defaulting Food Business Operators (FBOs) as per the provisions of FSS Act 2006, Rules and Regulations made thereunder. Bureau of Indian Standards (BIS) has developed an Indian Standard IS 8323: 2018 'Palm Oil — Specification (first revision)' which prescribes the requirements related to quality, safety, packing and labelling and methods of sampling and test for palm oil.

(d) : It is the informed choice of the Consumers to choose the product on the basis of information of the ingredients declared on the label of the food products as specified in the Food Safety and Standards (Labelling and Display) Regulations, 2020.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NUMBER NO.3742 FOR 18.12.2024 REGARDING QUALITY OF PALM OIL

Details of total Availability/Consumption of Palm Oil in the country are as under:-

% Share of Palm Oil in Total Edible Oil Demand/Consumption (Qty In LMT)					
Oil Year (Nov-Oct)	Domestic Production of Palm Oil *	Palm Oil Import (Crude + Refined)**	Total availability of Palm Oil	Total Edible Oil availability/ Demand/ Consumption (Domestic production + Imports)	% share in total consumption of Edible Oils
2019-20	2.77	72.45	75.22	240.71	31.25%
2020-21	2.7	83.14	85.84	246.03	34.89%
2021-22	3.14	80.51	83.65	258.44	32.37%
2022-23	3.46	97.95	101.41	289.23	35.06%
2023-24	3.9	89.15	93.05	278.3	33.44%

Source - *DAFW, **DGCIS
